

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 28.10.2016

**ORDER NO. 148 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **07.11.2016 to 18.11.2016 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 07.11.2016 to 18.11.2016	Excise Division Bench Matters.
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 10.11.2016	Anti Dumping matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 07.11.2016 to 18.11.2016	Customs Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 07.11.2016 to 18.11.2016	Service Tax Division Bench Matters.
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 15.11.2016 to 18.11.2016	Single Member bench matters as notified

1. During the period of Anti Dumping Bench hearing, in the event of the matter being adjourned or otherwise, the Excise and Customs Division Benches will resume.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order

  
(A. Mohan Kumar)  
Registrar

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Dy. Registrar

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**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 28.10.2016

**ORDER NO. 149 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **07.11.2016 to 02.12.2016 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C. J. Mathew, Member (Technical)	From 07.11.2016 to 02.12.2016	Customs and Service Tax Division Bench matters.
Hon'ble Shri M.V. Ravindran, Member (Judicial), Hon'ble Shri Raju, Member (Technical) and Hon'ble Shri C. J. Mathew, Member (Technical)	On 10.11.2016	Larger Bench matter
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri Raju, Member (Technical)	From 07.11.2016 to 02.12.2016 (except Fridays)	Excise Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial)	For all Fridays	Single Member Matters as notified.
Hon'ble Shri Raju, Member (Technical)	For all Fridays	Single Member Matters as notified.

1. During the period of Anti Dumping Bench hearing, in the event of the matter being adjourned or otherwise, the Excise and Customs Division Benches will resume.
2. A separate weekly Single Member cases cause list shall be maintained on subject-wise.
3. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters as notified.
4. On every Friday afternoon special bench sittings will be notified, if any.

By Order

  
(A. Mohan Kumar) *spw*  
Registrar

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**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 28.10.2016

**ORDER NO. 150 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **03.10.2016 to till further orders for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Mishra, Member (Judicial) and Hon'ble Sh. P. M. Saleem, Member (Technical)	From 07.11.2016 to 11.11.2016	All Division Bench matters
Hon'ble Dr. D. M. Mishra, Member (Judicial)	From 15.11.2016 to 02.12.2016	Single Member matters as notified
Hon'ble Sh. P. M. Saleem, Member (Technical)	From 15.11.2016 to 18.11.2016	Single Member matters as notified

Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order

  
(A.Mohan Kumar)  
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**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 28.10.2016


**ORDER NO. 151 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **03.10.2016 to till further orders for CESTAT Hyderabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial) and Hon'ble Shri M.M. Damodhar, Member (Technical)	From 07.11.2016 to 11.11.2016	All Division Bench matters
Hon'ble Ms. Sulekha Beevi, C.S., Member (Judicial)	From 07.11.2016 to 02.12.2016	Single Member Bench Matters.

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

**By Order**

  
(A. Mohan Kumar) 28/10  
**Registrar**

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**Dy. Registrar**